

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 303**  
IB-1085(ND)/2019

**IN THE MATTER OF:**

M/s. V Chiranjiv & Co

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Weltan Telmag (India) Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Shankari Mishra, Advocate.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

In compliance with the order dated 09.04.2024, the Applicant has filed the written submissions (which are available in Respondent's column).

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**